

## LOK SABHA DEBATES

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### LOK SABHA

Friday, September 6, 1991/ Bhadra  
15, 1913 (Saka)

*The Lok Sabha met at Eleven of the Clock*

[MR. SPEAKER: *in the chair*]

#### OBITUARY REFERENCE

[English]

MR. SPEAKER: Hon. Members, I have to inform the house of the sad demise of one of our former colleagues Shrimati Bimal Kaur.

Shrimati Bimal Kaur represented Ropar constituency of Punjab in the Ninth Lok Sabha from December, 1989 to March, 1991. She was a candidate from the same constituency for the Tenth Lok Sabha where elections are yet to be held.

She took keen interest in the proceedings of the House particularly those relating to Punjab and forcefully espoused the cause of the State for its development.

Shrimati Bimal Kaur passed away on the 2nd September, 1991 at Mohali, Punjab after suffering a massive heart attack, at the young age of 41 years.

We deeply mourn the loss of Shrimati Bimal Kaur and I am sure the House will join me in conveying our condolences to the bereaved family.

The House may now stand in silence for

a short while as a mark of respect to the deceased.

*The Members then stood in silence for a short while*

### ORAL ANSWERS TO QUESTIONS

[English] 1-9

#### Development of National Highway No. 5 between Ichhapuram and Kasibugga near Parbatipuram

\*712. SHRI GOPI NATH GAJAPATHI: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the road between Inchhapuram and Kasibugga near Parbatipuram on National Highway No. 5 is not in traffic-worthy condition; and

(b) if so, the steps taken by the Government to allocate funds for repair and development of this section of the National Highway.

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b). The section of National Highway NO.5 between Ichhapuram and Kasibugga have been affected due to recent continuous heavy rains and flash floods. Necessary repairs to allow the movement to traffic on the road have been carried out. A full and final assessment of the extent of the damages and proposals for carrying out needed repair works are awaited from the State Government.

SHRI GOPI NATH GAJAPATHI: Sir,

the reply just received from the hon. Minister, I am afraid, is not conveying the correct prevailing picture. I have been a regular user of National Highway No. 5. Ichhapuram town, which is on the inter-State border of Andhra Pradesh and Orissa, has got heavy traffic and being a check-post point, it is flooded with lorry traffic as well.

The surface conditions of National Highway No. 5 between Ichhapuram and Kasibugga is in an atrocious state. In fact, I will be rather mild to use the word atrocious.

It is not a recent situation or development. The bad condition of this highway prevails for over ten years now.

I would like to know the Hon. Minister whether there is any proposal from the Government to have this very bad road condition rectified in the near future?

SHRI JAGDISH TYTLER: I agree with the Hon. Member that the road is in a bad state after the flash floods and heavy rains. Whatever little repair was needed has been done. But we are still awaiting a report from the State Government before we could assess the full damage.

SHRI GOPI NATH GAJAPATHI: Mr. Speaker, Sir, I am sure our mercurial Hon. Minister has seen the freeways of the USA and the autobahns of Germany. Considering the national highway of this stature linking the two metropolitan cities of Calcutta and Madras should remain in this condition, is indeed pitiable. I would like to highlight that on this particular stretch between Ichhapuram and Kasibugga, there are at least half a dozen railway level crossings as a result of which free flow of traffic is just not possible. Hence, I would like to draw the kind attention of the Hon. Minister of Surface Transport along with the Hon. Minister of Railway to insure the remedy expeditiously. I would also like to know whether there will be any overbridges or sub-ways constructed to ensure free flow of traffic on the national highway?

SHRI JAGDISH TYTLER: Sir, the proposals are very good. We will take into these proposals.

MR. SPEAKER: Question No. 713, Shri Ram Tahal Choudhary.

SHRI LOKANATH CHOUDHURY: I also wanted to ask.

MR. SPEAKER: We have gone to the second question.

An Hon. Member: I come from that area. (Interruptions)...

MR. SPEAKER: We have already gone to the next question.

SHRI LOKANATH CHOUDHURY: Will you not allow a supplementary?

[Translation]

*Taxation*  
Incentives to Customs Officials

\* 713. SHRI RAM TAHAL CHOUDHURY:  
SHRI TEJ NARAYAN SINGH:

Will the Minister of FINANCE be pleased to state:

(a) whether special incentives are provided to the customs officials for detecting the cases of smuggling;

(b) if so, the details thereof;

(c) whether the Government propose to revise these incentives;

(d) if so, the details thereof;

(e) whether the employees in Income Tax and Excise Departments are also proposed to be provided with similar incentives; and

(f) if so, by when and if not, the reasons therefore?